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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 52/9/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017**

Name of the Company:

Ramesh Kumar Pasvan

V/s.

International Frozen Foods Industries Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

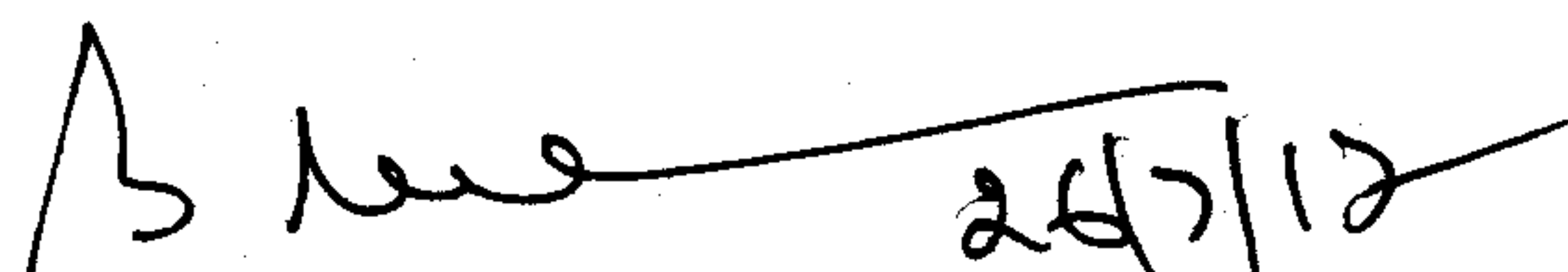
2.

ORDER

None present for Operational Creditor/ Applicant. None present for Respondent.

Bank account statement of the applicant not filed in spite of order dated 20.07.2017.

List the matter on 28.07.2017 for hearing before admission as last chance.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of July, 2017.